

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/5470/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta  
District & Sessions Judge  
Goraghat.

Dated Guwahati the <sup>th</sup> 20 June, 2023.

Sub: **Casual leave with station leave permission.**

Ref: No. DJ(G) 6066/2023 dated 17.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.07.2023 along with station leave permission, from the evening of 01.07.2023 till the morning of 04.07.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,


*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/5471/dated , 20-06-2023**

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
*[Handwritten mark]*